

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.

ORDER

In partial modification to this office Order No 743-806/CJM/Central/SS/2025 dated 23-01-2025, it is ordered that Sh. Anubhav Bijalwan, JMFC, Central, THC, Delhi. R/o C-99, First Floor, Shivalik, Malviya Nagar, New Delhi, Mobile No 8318917307 shall hold his Court at Central Jail Tihar (Jail No.08 & 09) on 02-02-2025 to conduct the remand proceedings of UTPs, in place of Sh. Karanbir Singh, JMFC, Central District, THC, Delhi. Rest of the conditions shall remain unchanged

(Abhishek Kumar)
Chief Judicial Magistrate
Central District, THC, Delhi

No. 1151-70/CJM/Central/SS/2025

Dated, Delhi on 30-01-2024

Copy forwarded for information and necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CJMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi
06. All the ACJMs/JMsFC, Central District, Delhi
07. The Ld. Officers Concerned (Through the Office of Ld. CJM of their respective district)
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary (Home) Govt of NCT of Delhi.
10. The Commissioner of Police, Delhi
11. The Director, Prosecution with the request to depute Ld APPs as per rule
12. Sh. Devesh Chandra Srivastva, IPS, The Special Commissioner of Police, State Police Nodal officer, Room No. 533, 5th Floor, lower-II, Delhi Police Headquarters, Jai Singh Road, New Delhi with the request that necessary provision of transport and security for the Ld. Judicial Officers, deputed for duty be made.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officer (Judicial), Judicial Branch, Central District.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. Central Web-site Committee through LAYER
17. The video Conferencing Room No 211, T.L. Hazari Courts, Delhi
18. Reader to the undersigned.
19. Office file.

(Abhishek Kumar)
Chief Judicial Magistrate
Central District, THC, Delhi.